

(b) whether the Government of India have any scheme to dispose of this land; and

(c) if so, the nature of the scheme?

The Deputy Minister of Defence (Shri Satish Chandra): (a) 98.96 acres of land are surplus to military requirements.

(b) Yes.

(c) The Government of India (Ministry of Defence) have decided to offer for sale all lands surplus to military requirements in the following order of priority:

- (i) Other Ministries of the Government of India.
- (ii) State Governments.
- (iii) Local Bodies.
- (iv) Educational Institutions.
- (v) Ex-soldiers.
- (vi) If none of the above-mentioned is interested, the land will be disposed of by public auction.

SUICIDE IN ORDNANCE FACTORY, KANPUR

412. Shri V. P. Nayar: Will the Minister of Defence be pleased to state:

(a) whether any Court of Inquiry has been ordered or held on the case of suicide in the Ordnance Factory, Kanpur, which occurred on the 13th March, 1954;

(b) if so, what are its findings; and

(c) what action, if any, has been taken in the matter?

The Deputy Minister of Defence (Shri Satish Chandra): (a) No.

(b) Does not arise.

(c) Shri Rangilal, durwan, who committed suicide, being a civilian, the matter had to be reported to the Police who, after making an enquiry, stated that the case was one of suicide. The Superintendent, Ordnance Factory, Kanpur, had made enquiries of his own accord and found that Shri Rangilal had no known trouble but

had been having many prescriptions and pamphlets on medicines and that he was in 'indifferent health' generally.

PAKISTAN SECURITIES

413. Sardar Hukam Singh: Will the Minister of Finance be pleased to state the amount of Pakistan securities that stood encased on Indian treasuries as on 15th August, 1947, 30th June, 1948 and 17th September, 1949?

The Minister of Finance (Shri C. D. Deshmukh): Information is being collected and will be laid on the Table when available.

NATIONAL COMMISSION FOR UNESCO;

**414. { Shrimati Renu Chakravartty:
Dr. Rama Rao:**

Will the Minister of Education be pleased to state:

(a) the main recommendations of the first conference of the National Commission for UNESCO; and

(b) by what date they are expected to be finalised by UNESCO?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement is placed on the Table of the House. [See Appendix VIII, annexure No. 47.]

(b) The Commission has made recommendations to the Government of India. Those recommendations which are of general application and are approved by the Government of India will be submitted for consideration to the next General Conference of UNESCO in November, 1954.

NATIONAL COMMISSION FOR UNESCO

**415. { Shrimati Renu Chakravartty:
Dr. Rama Rao:**

Will the Minister of Education be pleased to state:

(a) the names of members and associate members of the permanent